

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 306/2018
O.A. No. 4233/2017

The 31st day of August, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**

Satya Narain, Aged 57 years,
S/o Shri Budh Ram,
Ex-Helper Khallasi, C&W DEE,
R/o Nera Railway Micro Tower,
Ward No.12, Rattangarh,
Distt. Churu (Raj.). .. Petitioner

(By Advocate: Shri Yogesh Sharma)

Versus

1. Shri R.K. Kulshreshta
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Shri R.N. Singh
Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi.
3. Shri Jaspinder Singh,
Coaching Deport Officer (CDO),
Northern Railway Station,
Delhi Sarai Rohilla. .. Respondents

(By Advocate: Shri Shailendra Tiwary)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, it is submitted that the respondents have passed a speaking order in compliance of the orders of this Tribunal.

2. In the circumstances and in view of the substantial compliance by the respondents, the CP is closed and notices are discharged. However, the petitioner is at liberty to question the orders now passed by the respondents, if he is still having any other grievance, in accordance with law. No costs.

(PRADEEP KUMAR)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti /